

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

RAJYA SABHA
UNSTARRED QUESTION NO.1173
TO BE ANSWERED ON 16th DECEMBER, 2022

ASSISTANCE FOR PROMOTION OF EXPORTS

1173 SHRI S. SELVAGANABATHY:

Will the Minister of **COMMERCE & INDUSTRY** be pleased to state:

- (a) whether Government has any scheme to assist the States in promotion of exports and if so, the details thereof;
- (b) the details of total funds allocated to Puducherry for export promotion, sector-wise, during each of the last three years and the current year along with the steps taken by Government to engage States/ UTs in export promotion;
- (c) the measures taken by Government to improve logistic constraints to achieve the export target of UT of Puducherry; and
- (d) whether Government has also made provisions for tax rebate for promotion of exports and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

(a) &(b): The Department of Commerce, Government of India, is implementing the Trade Infrastructure for Export Scheme (TIES) w.e.f. FY 2017-18 to assist Central and State Government agencies in creating appropriate infrastructure for the growth of exports. Under the scheme, financial assistance in the form of grant-in-aid is provided to Central/State Government owned agencies (or their Joint Ventures with major stake-holding by them) for setting up or upgrading export infrastructure in States/UTs. The States can avail of the scheme through their implementing agencies for infrastructure projects with significant export linkages like Border Haats, Land customs stations, quality testing and certification labs, cold chains, trade promotion centres, export warehousing and packaging, SEZs and ports/airports cargo terminuses. The Scheme guidelines are available at <https://commerce.gov.in/trade-promotion/trade-promotion->

[assistance/](#). No proposal for funding under TIES has been received from the Government of Puducherry.

Further, under the "District as Export Hubs Initiative" (DEH), the Department of Commerce through Directorate General of Foreign Trade (DGFT) works with the States/UTs and the districts directly to create institutional mechanisms to facilitate exports of identified products/services from the districts. Under this, products and services with export potential including agricultural and industrial products have been identified in all districts of the country in consultation with all the stakeholders including the States/UTs. Products identified in Puducherry are as given below:

Districts	Products/Services identified
Puducherry	Terracota Products, Paper Mache Craft, Imitation Jewellery, Fragrance and Perfume related products, Agarbathies, Multi use plastic components/products, Rice and Food Products, Marine Products, Herbal, Greens and Perishable Products, Coir Products, General Engineering Components, Electronic Products, Chemicals (Zinc Oxide), Plastics (Woven Bags), Refined lead Products and Handicrafts
Karaikal	Marine Products, Agriculture, Tourism, Chemicals (Hydrogen, Liquid Chlorine, Caustic Soda, HCL, Potassium Chloride, Sodium, Potassium Silicate), Yarn

(c): The PM Gati Shakti National Master Plan (NMP) and National Logistics Policy launched by the Govt. in October, 2021 & September, 2022 respectively, envisions an acceleration to the Indian economy through integration of seven engines of progress - roads, railways, airports, ports, waterways, mass transports, and logistics infrastructure. The NMP is aimed at facilitating development of multi-modal connectivity infrastructure to various economic zones by Ministries/Departments, across the country, so as to facilitate last mile connectivity to economic clusters and thereby reducing logistics cost in general, resulting in availability of domestically produced goods at internationally competitive prices leading to growth in exports from across the country. In the 4th edition of Logistics Ease Across Different States (LEADS) 2022 Report, Puducherry was graded "Fast Mover" within the Union Territory cluster, as it has noticeable progressive policies and initiatives in the logistics sector along with new infrastructure projects. It scored above average across all indicators related to Quality of

infrastructure, high with regard to indicators related to Reliability of Logistics Services and Operating & Regulatory Environment.

(d): The duty drawback scheme rebates the incidence of Customs duties on imported inputs and Central Excise duties on domestic inputs that are used in the manufacture of export goods.

The amount disbursed under Duty drawback scheme during the last two years is as below:

Financial Year	Duty drawback disbursed (Rs. in Crore)*
2020-21	18,128
2021-22	23,920

Source: *CBIC, Department of Revenue

Further, there is no provision of tax rebate on exports under GST. However, exporters are eligible to claim refund of either (i) tax paid on export of goods or services or both; or (ii) unutilized input tax credit in respect of goods or services or both exported without payment of tax.

The amount of refund under GST provided to exporters on account of export of services with payment of IGST and export of goods and services without payment of IGST is as follows:

Financial Year	Amount (in Rs. Crore)**
2019-20	31632.61
2020-21	52050.25
2021-22	66781.89

Source: **CBIC, Department of Revenue
